

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/753/2013**

Jabalpur, this Thursday, the 21<sup>st</sup> day of June, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Anil Kumar Tiwari S/o Shri Ramakant Tiwari Age -43 Years  
R/o House No.1872 Shanti Nagar, Post Vehicle Factory Jabalpur  
482009 MP
2. Amit Biswas, S/o Late PK Biswas, Age : 44 years R/o House  
NO.4723/66 Jawahar Nagar, Adhartal Jabalpur 482004 MP
3. Prabhat Kumar S/o Shri RS Baitha Age-34 years, R/o Qr.  
No.219/13 Viya Nagar, GCF Estate Jabalpur 482011
4. Aquil Ahmed Ansari S/o Shri Yar Mohammed Age 44 years R/o  
Qr No.158/4 Vidya Nagar, GCF Estate, Jabalpur-482011 MP
5. Smt. Dimple P. Kumar D/o Shri Mahesh Chand, Age 34 years,  
R/o Qr. No.219/3 Vidya Nagar GCF Estate, Jabalpur 482011 MP

**-Applicants**

(By Advocate –**Shri P. Shankaran Nair**)

**V e r s u s**

1. The Union of India, Through the Secretary Department of  
defence Production & Supplies Ministry of Defence South Block  
New Delhi PIN 110 011
2. The Director General, Ordnance Factories Ordnance Factory  
Board, 10-A SK Bose Road, Kolkata 700001
3. The General Manager, Gun Carriage Factory Jabalpur 482011  
MP
4. The Director Ordnance Factories of Institute of Learning  
Khamaria Jabalpur 482011 MP

**- Respondents**

(By Advocate –**Shri S.K. Mishra**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for applicants seeks permission to withdraw this Original Application as the reliefs prayed for by the applicants have already been granted to them by the respondent-department.

**2.** Permission granted.

**3.** Accordingly, this Original Application is disposed of as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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